

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/166/2018 in
ORIGINAL APPLICATION NO. 060/302/2016**

Chandigarh, this the 25th day of January, 2019

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Sh. Davinder Pal s/o late Sh. Chunni Lal age 60 years, Technician Grade-II (Battery Attendant) R/o 11/2275-A, Sector 27, Chandigarh 160019.

....Petitioner

(By Advocate: Shri Amit Kaith)

VERSUS

1. Sh. Ajay Kumar Sinha Finance Secretary, Chandigarh Administration, Chandigarh, 4th Floor, Civil Secretariat, Sector 9, Chandigarh-160009.
2. Sh. Amit Talwar, Divisional Manager and Director Transport, Chandigarh Transport, Plot No 701, Industrial Area Phase-I, U.T. Chandigarh 160002.

....RESPONDENTS

(By Advocate: Shri Aseem Rai)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

Shri Aseem Rai, learned counsel appearing on behalf of respondents has placed on record a copy of order dated 22.01.2019 passed by the Hon'ble High Court in CWP NO. 1309-2019, staying the operation of order of this Tribunal dated 28.3.2018 passed in O.A. 302/2016, non-compliance of which has been alleged in the present C.P.

2. Considering the stay, the present C.P. is closed at this stage with liberty to either of the parties to get it revived after the decision of Hon'ble High Court in the aforementioned CWP, if need arises.

(P.GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 25 .01.2019
`SK'



